

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3734 --JK (LD) of 2022
DATED:- 14 - 06 - 2022

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 14.06.2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Governmet Order No. 3734-JK(LD) of 2022 dated 14.06.2022

S.No.	Title of the Case	OIC
1	CCP(S) No. 87/2020 I SWP No. 678/2019 titled Jagjeet Kour Vs Sudershan Kumar and Ors	Sh Dheeraj Sharma, Block Development Office (HQ), Directorate of Rural Development Jammu.
2	CCPS() No. 235/2021 in WP(C) No. 350/2021 title M/S Giri Steel and Anr Vs Bipul Pathak and Ors	Sh Abid Hussain Shah, Assistant Commissioner Development, Poonch
3	CPOWP No. 11/2022 in OWP No. -- /2019 titled Krishan Singh V/s State of J&K and Ors	Sh. Vilender Kumar Bhat, Under Secretary to Government, , Department of Rural Development and P.R

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